GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

RAJYA SABHA UNSTARRED QUESTION NO. 214 TO BE ANSWERED ON 27th NOVEMBER, 2024

Objectives of Coastal Aquaculture Farms

214 Shri Yerram Venkata Subba Reddy:

Will the Minister of *Fisheries*, *Animal Husbandry and Dairying* be pleased to state:

- (a) aims and objectives of coastal aquaculture farms;
- (b) whether it is a fact that Coastal Aquaculture Authority has set up more than 5,500 coastal aquaculture farms in the country;
- (c) if so, details of coastal aquaculture farms set up in coastal districts of Andhra Pradesh during the last three years and the current year, year-wise and coastal district-wise; and
- (d) to what extent the above aquaculture farms help fishermen to push their income and also exports?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a): The coastal aquaculture farms are such units where activities including culturing of fish, crustacean,mollusc, finfish, seaweed or any other aquatic life is done under controlled conditions in ponds, pens,cages, rafts, enclosures or otherwise, in saline or brackish water in coastal areas and includes nurseryrearing (but does not include fresh water aquaculture) to produce and supply nutritive, healthy and safe aquaculture produce for human consumption and/or for commercial purpose.
- (b): No, The details of Coastal Aquaculture Authority was set up as per the provisions of the Coastal Aquaculture Authority Act, 2005 to ensure that the coastal aquaculture activities are carried out in a sustainablemanner and it does not cause any detriment to the coastal environmentand to protect the livelihood of various sections of the people living in the coastal areas. The coastal aquaculture farms are set up by aqua-farmers, whereas the Coastal Aquaculture Authority registers the coastal aquaculture farms for their regulation as per the provisions of the Coastal Aquaculture Authority Act, 2005 (amended in 2023). As on 30th October 2024, the Coastal Aquaculture Authority has registered 46,976 coastal aquaculture farms across 9 coastal states and 3 Union Territories in India.

(c):The coastal aquaculture farms registered with the Coastal Aquaculture Authority in Andhra Pradesh, during the last three years and the current year, year-wise and coastal district-wise are placed at Annexure.

(d):The coastal aquaculture is predominantly dominated by the shrimp aquaculture (*L. vannamei and P. monodon* species), which is a profitable venture and having export potential. The coastal aquaculture sector is providing employment to the coastal communities including fishers in the units such as farms, hatcheries, feed plants, processing plants, cold storage units and other allied industries.

The aquaculture shrimp (frozen shrimp) is the major item in the seafood exports and contributing largely to the seafood exports in terms of quantity and value as detailed below:

	Seafood Exports			Frozen Shrimp Exports		
Year	Quantity (MT)	Value INR in Cr	US\$ (Mln)	Qty (%)	Value (INR in Cr)	US\$ (Mln)
2021-22	1369264	57586.48	7760.00	728123	42706.04	5828.59
2022-23	1735286	63969.14	8094.00	711099	43135.59	5481.63
2023-24	1781602	60523.89	7380.00	716004	40013.54	4881.27

(Source: MPEDA)

ANNEXURE

Reply for Part (c) of Rajya Sabha USQ 214, To be answered on 27.11.2024: District wise details of the coastal aquaculture farms registered with Coastal Aquaculture Authority in ANDHRA PRADESH

	Year 2021-2022	Year 2022-2023	Year 2023-2024	Year 2024-25 (Up to 30 th October 2024)
District	Total Farms (No.)	Total Farms (No.)	Total Farms (No.)	Total Farms (No.)
ANAKAPALLE	-	25	12	17
BAPATLA	-	358	136	75
DR. B. R. AMBEDKAR KONASEEMA	-	-	-	7
EAST GODAVARI	40	-	-	-
GUNTUR	12	541		
KAKINADA		27	7	2
KRISHNA	10	76	-	-
NELLORE	285	191	-	-
PRAKASAM	13	117	-	-
SPSR NELLORE	-	-	-	-
SRIKAKULAM	179	67	66	12
TIRUPATHI	-	-	4	4
VISAKHAPATNAM	7	3	-	-
VIZIANAGARAM	1	4	-	-
WEST GODAVARI	-	-	-	-
(Total)	547	1409	225	117
